



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

OA No. 060/1402/2018

Chandigarh, this the 12th day of February, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

1. Kishan Pal aged 61 years S/o Sh. Dharam Chand, H. No. 53, Phool Colony, Ambala Cantt (Haryana)-133 001.
2. Badri aged 60 years S/o Sh. Ram Pati R/o 3, Pragati Vihar, Behind BD Flour Mill, Ambala Cantt (Haryana)-133 001.
3. Amar Nath, aged 61 years S/o Sh. Algoor R/o Sundar Nagar, Ambala Cantt (Haryana)-133 001.

.....Applicants

BY ADVOCATE: Sh. Karnail Singh

VERSUS

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi-110 001.
2. Divisional Railway Manager, DRM Office Complex, Northern Railway, Ambala Cantt (Haryana)-133 001.
3. Sr. Divisional Personnel Officer, DRM Office Complex, Northern Railway, Ambala Cantt (Haryana)-133 001.

.....Respondents



BY ADVOCATE: **Sh. Rohit Sharma**

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

1. Heard.
2. Learned Counsel representing the applicant seeks permission to withdraw the present Original Application on the ground that the respondents are considering the case of the applicants. Permitted.
3. This OA stands dismissed as withdrawn accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 12.02.2020
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